

Dioxide (EMD) subject to the condition that no foreign collaboration would be permitted. In March, 1984, the company requested for amendment of the Industrial Licence to permit them to have foreign collaboration for the project since the indigenous technology was not viable on a commercial scale. This has been agreed to by the Government. However, no foreign collaboration application has been received from the company so far.

#### Export of Naphtha against Import of Fertilizers

1071. SHRI RADHAKANTA DIGAL : Will the Minister of PETROLEUM be pleased to state :

(a) whether Government have a proposal to export Naphtha against the import of fertilizers from the United States;

(b) whether the buying power has been given to MMTC for the above purpose;

(c) whether Indian Oil Corporation has also been given permission to export Naphtha; and

(d) the names of the countries to which India is exporting naphtha ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b) MMTC is entrusted with the import of fertilizers on behalf of the Ministry of Agriculture. They also promote export of various products including naphtha.

(c) The Indian Oil Corporation is the canalising agency for export of petroleum products including naphtha.

(d) The export transactions are through international trading companies and it is not possible to specify countries which import our naphtha.

#### Failure to Utilize Quota of Levy Cement by Kerala Government

1072. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the Kerala State has failed to utilize the allotted quota of levy cement for the period April-June, 1985;

(b) if so, the causes thereof; and

(c) the quantum of cement allotted and availed of ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c) . It is not correct to say that Kerala State has failed to utilise the allotted quota for the period April-June, 1985. Against the allocation of 99,295 tonnes of levy cement to the State Government of Kerala for the quarter April-June, 1985, despatches were 54,457 tonnes. The despatches were less due to power cuts imposed on the cement factories in Tamil Nadu and certain production constraints in the cement factory in Kerala.

#### Conversion of Janpath Telephone Exchange into Electronic Exchange

1073. SHRI V. SREENIVASA PRASAD : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is a proposal under the consideration of Government to convert the existing Janpath Telephone Exchange into an electronic exchange; and

(b) if so, when this exchange will be converted into an electronic exchange ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) The existing exchanges at Janpath will be replaced after they have served their useful life.

#### Setting up of Indian Telephone Industries Units

1074. SHRI ANADI CHARAN DAS : Will the Minister of COMMUNICATIONS be pleased to state :